

remains specifically confined to that, namely, whether she told a wrong thing that she had written to Mr. Raj Narain, I mean, the Department. The facts are disputed. They are not specific. I cannot sit on judgement as to which one is forged and which one is not. The House has many other avenues to going into it but not through a privilege motion.

SHRI SHYAMNANDAN MISHRA:

Sir, how to vindicate the honour of the Member?

MR. SPEAKER: I have given my ruling on the first notice. If you have anything more you come out with that.

12.57 hrs.

**PAPERS LAID ON THE TABLE—
contd.**

CERTIFIED ACCOUNTS OF DELHI DEVELOPMENT AUTHORITY FOR 1970-71 WITH AUDIT REPORT

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH): I beg to lay on the Table a copy of the Certified Accounts (Hindi and English versions) of the Delhi Development Authority for the year 1970-71 together with the Audit Report thereon, under sub-section (4) of section 25 of the Delhi Development Act, 1957. [Placed in Library. See No. LT-9688/75].

ANNUAL REPORT OF EMPLOYEES' STATE INSURANCE CORPORATION FOR 1973-74 AND COAL MINES (AMENDT.) REGULATIONS, 1975, AND METALLIFEROUS, MINES (AMENDT.) REGULATIONS, 1975.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): I beg to lay on the Table:—

- (1) A copy of the Annual Report (Hindi and English versions)

of the Employees' State Insurance Corporation for the year 1973-74, under section 36 of the Employees' State Insurance Act, 1948. [Placed in Library. See No. LT-9689/75].

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (7) of section 59 of the Mines Act, 1952:—

- (i) The Coal Mines (Amendment) Regulations, 1975, published in Notification No. G.S.R. 512 in Gazette of India dated the 19th April, 1975.

- (ii) The Metalliferous Mines (Amendment) Regulations, 1975, published in Notification No. G.S.R. 513 in Gazette of India dated the 19th April, 1975. [Placed in Library. See No. LT-9690/75].

BROCHURE ON SALARIES, ALLOWANCES AND AMENITIES OF MPs IN CERTAIN FOREIGN COUNTRIES

SHRI R. S. PANDEY (Rajnandgaon): I beg to lay on the Table a copy of the Brochure on Salaries, Allowances and Amenities enjoyed by Members of certain Foreign Parliaments. [Placed in Library. See No. LT-9691/75].

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

- (1) I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Friday, the 2nd May, 1975, adopted the following motion in regard to the Committee on Public Accounts:—

"That this House concurs in the recommendation of the Lok

[Secretary-General]

Sabha that the Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the term beginning on the 1st May, 1975, and do proceed to elect, in such manner as the Chairman may direct, seven members from among the members of the House to serve on the said Committee "

2 I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee —

- 1 Shri Mohammad Usman Arif
- 2 Shrimati Pratibha Singh
- 3 Shri V B Raju
- 4 Shri G R Patil
- 5 Shri T K Srinivasan
- 6 Dr K Mathew Kurian
- 7 Shri Rabi Ray

(11) I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Friday, the 2nd May, 1975, adopted the following motion in regard to the Committee on Public Undertakings —

"That this House concurs in the recommendations of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the Lok Sabha for the term beginning on the 1st May, 1975, and do proceed to elect, in such manner as the Chairman may direct, seven members from among the members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee —

- 1 Shri Bhoja Prasad
- 2 Shri Jagdish Prasad Mathur
- 3 Shri Veerendra Patil
- 4 Shri Sultan Singh
- 5 Shri Sriman Profulla Goswami
- 6 Shri Harsh Deo Malaviya
- 7 Pandit Bhawan Prasad Tiwary

12 58 hrs.

QUESTION OF PRIVILEGE RE A LETTER ALLEGED TO HAVE BEEN WRITTEN BY EMPLOYEES OF HINDALCO TO PRESIDENT OF HINDALCO—contd

की जनेश्वर मिश्र : या ता हम ने फोर्जरी की है या इदिग जी ने झूठा खत लिखा है। इसलिये मैं आप से चाहता हूँ कि आप हमारी बात सुनिये। ... (ध्वजवाहन)

अगर हमने फोर्जरी की है तो हमको सजा दी जाय और अगर प्रधान मंत्री ने झूठा खत लिखा है तो उनको सजा होनी चाहिए। अगर यह साबित हो जायगा कि मैंने फोर्जरी लेटर यहाँ पर रखा है तो मैं इस्तीफा देने के लिये तैयार हूँ और अगर इदिग गांधी जी ने झूठ लिखा है तो वह इस्तीफा दे। लेकिन जबरदस्ती मत कीजिये। आप हमारी बातों को सुनिये। बहुत ही प्रहम मसला है। ... (ध्वजवाहन)....

अध्यक्ष महोदय आप बैठ जाइये।

की जनेश्वर मिश्र मैंने ऊपर फोर्जरी का जो आरोप लगाया गया है यह साबित हो जाय तो मैं यह हाउस छोड़कर चला जाऊँगा। और मैंने प्रधान मंत्री पर झूठ बोले का